

MINUTES OF EFC NO.01/AM12 DATED 21.04.2011

Meeting No. 1/AM12 of EXIM Facilitation Committee (EFC) was held on 21.04.2011 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Sh. A.K. Agarwal, Jt. Industrial Advisor | C&PC |
| 3. | Sh. R.K. Saxena, Dy. Wireless Adviser | DOT |
| 4. | Sh. R. K. Niranjana, Asstt. Wireless Adviser | DOT |
| 5. | Sh. V.K. Tyagi, Dy. I.A. | D/o Pharma |
| 6. | Sh. V.C. Agarwal, IA | D/o Heavy Industry |
| 7. | Sh. S.K. Jain, Dev. Officer | DIPP |
| 8. | Representative from | MHA |
| 9. | Mrs. Amarjeet Sroa, FTDO | DGFT. |

3 In total 134 cases for import of restricted items, following decisions were taken:

3.1 Following 41 applications for import were approved.

Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Referred Ministry/ Department/ Remarks
	9	Riddhi Pharma, Gujarat 01/53/162/998/AM1/R-26/IC	12.06.2010	300 MTs 1,3 Dichloro 2 - Propanol	195.32	Approved subject to conditions imposed by D/o Pharma.
	15	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/276/AM11/G-21/IC	22.09.2010	700 Nos. Guinea Pig Male & 200 Nos. Guinea Pig Female	56.93	Approved subject to conditions imposed by D/o AHD&F.
	29	Enal Drugs P Ltd., Hyd 01/53/8/423/AM11/E-46/IC	23.12.2010	120,000 Kgs 2,2,2 Trifluoro Ethanol	377.16	Approved subject to conditions imposed by D/o Pharma.
	30	Sun Pharma Advanced Research Co Ltd., Baroda 01/53/8/433/AM11/S-80/IC	29.12.2010	9 Nos. Male Beagle 9 Nos. Female Beagle	7.79	Approved subject to conditions imposed by AHD&F.
	39	Granules India Ltd., Hyderabad 01/53/162/1247/AM11/G-35/IC	27.01.2011	62250 Kgs Acetic Anhydride	31.22	Approved subject to conditions imposed by D/o Pharma.
	43	Rajdeep Plastic, Jamnagar 01/53/162/1275/AM11/R-35/IC	03.02.2011	500 MTs Acrylic Plastic Sheet Scrap	125	Approved 265 MTs subject to conditions imposed by MOEF and C&PC.
	44	Globe Products, Jamnagar 01/53/162/1276/AM11/G-36/IC	03.02.2011	500 MTs Acrylic Plastic Sheet Scrap	125	Approved 285 MTs subject to conditions imposed by MOEF and C&PC.
	45	Sun Pharma Advanced Research Co Ltd., Baroda 01/53/8/489/AM11/S-96/IC	04.02.2011	60 Nos. Beagle Dog (F/M)	27.01	Approved subject to conditions imposed by AHD&F.
	47	Solerminds Solutions and Technologies Pvt Ltd, Chennai	08.02.2011	YACHT - 01	24.43	Attention may be invited to chapter 89 of the

		Technologies Pvt Ltd, Chennai 01/53/162/1303/AM11/S-100/IC				to Chapter 93 of the ITC(HS) Classification Code.
	49	Jai Research Foundation, Mumbai 01/53/8/497/AM11/J- 18/IC	08.02.2011	Male & Female Rats--- --2000 Nos	51	Approved subject to conditions imposed by AHD&F.
	53	Indian Explosives Ltd, Kolkatta 01/53/162/1335/AM11/I-52/IC	15.02.2011	Ikon Detonators-- -62,016 Pcs	502.9	Approved subject to conditions imposed by PESO.
	54	Gold Star Battery Pvt Ltd, Jamnagar 01/53/162/1322/AM11/G- 38/IC	15.02.2011	Used Lead Battery Plates or Lead Scrap as per ISRI code RAILS - 100 MT	43.7	Approved subject to conditions imposed by MOEF with the validity of the import licence upto 31.7.2012 only
	55	Indian Explosives Limited, Kolkatta 01/53/162/1324/AM11/I-53/IC	15.02.2011	Fuse Head Seismic Insens---3,02,400 Pcs	49.12	Approved subject to conditions imposed by PESO.
	58	Kirti Industries, Rajasthan 01/53/8/509/AM11/K-29/IC	17.02.2011	Virgin Plastic--Scrapes of Cellulose & Polythene 1980 MT	409	Approved 1980 MTs subject to conditions imposed by MOEF and C&PC.
	62	Anil K.Bodani & Sons, Mumbai 01/53/162/1356/AM11/A-67/IC	18.02.2011	Broodmares- -06	100	Approved subject to conditions imposed by AHD&F..
	65	T.C. Healthcare Pvt Ltd, Ghaziabad 01/53/8/517/AM11/T-40/IC	21.02.2011	Aminophylline Hydrous- 6400 KGS	75.37	Approved subject to conditions imposed by D/o PHARMA
	67	Krishna Stud Farm, Tohana 01/53/8/518/AM11/K-30/IC	22.02.2011	STALLION- 01	16	Approved subject to conditions imposed by AHD&F.
	72	P and S Advisory Services Pvt Ltd, New Delhi 01/53/8/533/AM11/P-39/IC	01.03.2011	O General AC with R- 22 Gas--2800 Nos	212.5	Approved subject to conditions imposed by MOEF.
	77	Sai Impex, New Delhi 01/53/8/553/AM11/S-108/IC	10.03.2011	102 MTs R-134 A Gas filled in cylinder	195.77	Approved subject to conditions imposed by MOEF.
	78	Schlumberger Asia Services Ltd, Mumbai 01/53/162/1433/AM11/S- 110/IC	11.03.2011	20 Nos. Cartridges, Oil Well	0.78	Approved subject to conditions imposed by PESO.
	79	Schlumberger Asia Services Ltd, Mumbai 01/53/162/1434/AM11/S- 109/IC	11.03.2011	2700 Nos. Cartridges, Power Device, Detonators as detailed in the application	28.84	Approved subject to conditions imposed by PESO.
	80	Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/566/AM11/B-38/IC	17.03.2011	Explosives as per ANF 2B	53.18	Approved subject to conditions imposed by PESO
	91	Schlumberger Asia Service Ltd, Mumbai 01/53/162/6/AM12/S-1/IC	4.4.2011	Explosives as per ANF 2B	86	Approved subject to conditions imposed by PESO.
	94	Godrej & Boyce Mfg. Co Ltd,	1.4.2011	Window AC with HCFC	8800	Approved subject to

		Mumbai 01/53/8/1/AM12/G-1/IC		22--80,000 Sets		conditions imposed by MOEF
	95	Godrej & Boyce Mfg. Co Ltd, Mumbai 01/53/8/2/AM12/G-2/IC	1.4.2011	Split AC with HCFC 22--90,000 Sets	9680	Approved subject to conditions imposed by MOEF
	96	Godrej & Boyce Mfg. Co Ltd, Mumbai 01/53/8/3/AM12/G-3/IC	1.4.2011	Split AC with HCFC 22--90,000 Sets	9680	Approved subject to conditions imposed by MOEF
	97	Audo Viso Pvt Ltd, New Delhi 01/53/8/585/AM11/A-70/IC	31.03.2011	Collapsible Baton 26"-- ---120 Nos Collapsible Baton 21'--- --60 Nos	2	Approved 27 Nos. of Collapsible Baton 26", as recommended by rep. of MHA subject to receipt of written comments
	99	Godfrey Phillips India Limited, New Delhi 01/53/8/569/AM11/G-42/IC	21.03.2011	Tax Stamps--2.70 CRORE	85	Approved as recommended by rep. of DIPPP subject to receipt of written comments.
	104	ITBP, NEW DELHI 01/53/162/1464/AM11/I-58/IC	18.03.2011	Water Jet Disrupter---5 Nos	31.25	Approved as recommended by rep. of MHA.
	107	Schlumberger Asia Service Ltd, Mumbai 01/53/162/1455/AM11/S-113/IC	16.03.2011	Explosives Charges, Shaped---2960	17	Approved subject to conditions imposed by PESO.
	113	Manali Petrochemical Ltd, Chennai 01/53/8/562/AM11/M-49/IC	16.03.2011	HCFC 141B-800 MT	877.44	Approved subject to conditions imposed by MOEF.
	115	Jaypee Infratech Limited, Noida 01/53/8/563/AM11/J-22/IC	16.03.2011	Aircraft King Air B-200 GT--01	2770	Approved subject to conditions imposed by DGCA.
	118	Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/565/AM11/B-37/IC	17.03.2011	Explosives As per ANF 2B	80.52	Approved subject to conditions imposed by PESO.
	119	Sports Shot, Mumbai 01/53/162/1473/AM11/S-114/IC	21.03.2011	Sports shooting weapons--3 Nos	2.36	Approved as recommended by rep. of MHA subject to receipt of written comments.
	120	Honeywell Tubro India Pvt Ltd, Pune 01/53/8/571/AM11/H-32/IC	23.03.2011	Turbocharger---1000 Nos	152	Approved as recommended by rep. of MHA subject to receipt of written comments.
	124	CRPF, New Delhi 01/53/162/1423/AM11/C-55/IC	09.03.2011	3537 Assault Rifles along with accessories, Spares and gauges	Euro 4696677	Approved subject to conditions imposed by MHA.
	125	Royal Industries, New Delhi 01/53/8/66/AM10/R-7/IC	15.4.2011	enhancement in the quantity & value of HCFC 141 B from 300 to 600 MTs		Qty enhanced from 300 MT to 600 MTs subject to conditions imposed by MOEF.
	126	Andaman & Nicobar Admn., Port Blair	13.04.2011	36 Tins of Accessories for Syringe projector	0.79	Approved subject to conditions imposed by MOEF (WL).
	127	Baron Hops Trading Co	08.04.2011	1000 Nos. of Air	974	Approved subject to

127	Parahi Hairs Trading Co., Delhi	06.04.2011	1000 Nos. of Air conditioners containing R-22 Gas	0.74	Approved subject to conditions imposed by MOEF
128	Hi-Tech Advance Product, Indore 01/53/8/24/AM12/H- 3/IC	13.4.2011	3 Set Tranquillizer Equipment and Veterinary Equipment	4.04	Approved subject to conditions imposed by MOEF (WL).
129	Tata Steel Ltd., Delhi 01/53/8/18/AM12/T-2/IC	13.4.2011	990 LBS R-124 Refrigerant Gas	14.41	Approved subject to conditions imposed by MOEF.

3.2 Following 71 applications for import were deferred.

Sl .No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
	1	ElAV-Agricultural Ventures P Ltd., Bangalore 01/53/162/806/AM10/E-20/IC	21.08.2009	250 Nos. Heifer (NZ Holstein Friesian Feifers)	3.87 crores	AHD&F may be reminded
	2	Dikai International, Kolkatta 01/53/162/898/AM11/D-17/IC	11.01.2010	Live Fresh Water Fish Pangas---200MT	228	AHD&F may be reminded
	3	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	12.02.2010	10,000 MTs High Ferro Manganese Slag	900	MOEF may be reminded
	4	Puneet Bhatta, Dehradun 01/53/162/297/AM11/P-9/IC	06.04.2010	One Revolver	0.37	Cabinet Secretariat may be reminded.
	6	Sumon International, Kolkata 01/53/162/215/AM11/S-20/IC	18.05.2010	20,000 Ornamental Fishes	5.00	AHD&F may be reminded
	7	Gujarat Co-op Mili Marketing Federation Ltd., Ahd 01/53/162/299/AM11/G-4/IC	04.06.2010	1000 Nos. FB Radiano, Bastao Te De Kubera	4.19	AHD&F may be reminded
	11	Excell Engg. College, Tamilnadu 01/53/8/162/575/AM11/E- 24/IC	09.08.2010	01 No. Piper Cherokee 140 cruiser, 01 No. Cessna 150 Aircraft, 01 No. Jet Enginer and 10 Nos. Components	15.36	DGCA may be reminded
	12	Punjab Livestock Development Board, Chandigarh 01/53/162/1029/AM11/P- 26/IC	12.08.2010	5000 Nos. Holstein Friesian Sexed Semen (Frozen)	46.38	AHD&F may be reminded.
	14	Namdhari Farm Fresh P Ltd., Bangalore 01/53/8/264/AM11/N-18/IC	13.09.2010	MITES	9.19	MOEF(WL) may be reminded
	16	Connexios Life Sciences P Ltd., Bangalore 01/53/162/779/AM11/C-34/	29.09.2010	Formulab Laboratory Diet for Rats, Mice and Hamsters - 159 Kgs	0.43	AHD&F may be reminded
	17	HCL Comnet Ltd., Noida 01/53/8/346/AM11/H-21/IC	11.10.2010	2 Sets Band Satelliet Modem and 1 set Satellite Model	4.56	MHA may be reminded
	18	Fortune Associates, Hyd 01/53/162/884/AM11/F-5/IC	29.10.2010	20 Pairs Domestic Pigeon 40 Pairs Ostrich Chicks 5	5.7	AHD&and MOEF may be reminded.

				Pairs Catalina Macaw 25 Pairs Budgies 5 Pairs Pony Horse		
	20	India Sign Pvt. Ltd, Mumbai 01/53/8/352/AM11/I-27/IC	15.11.2010	SFC 6400-C UP Converter----02	17.35	MHA may be reminded
	21	Navyani Innovations Inc, Panipat 01/53/8/351/AM11/N-23/IC	15.11.2010	GPS Tracker MVT 380-- -----900 Nos	31.87	MHA may be reminded
	22	CRPF, New Delhi 01/53/162/947/AM11/C-40/IC	19.11.2010	1 PC of 38 mm single shot launcher Anti Riot Gun and 32 pcs Cartridges, 388 m C smoke projectile for launcher	US\$2577.8	MHA may be reminded
	23	BAF Development Research Foundation, Pune 01/53/8/401/AM11/B-28/IC	08.12.2010	40 Nos. Frozen Bovine Embryos	9.57	AHD&F may be reminded.
	24	Sundaram Industries, Chennai 01/53/162/1061/AM11/S- 74/IC	13.12.2010	1200 MTs Tyre Buffing Powder	88.9	MOEF may be reminded.
	25	Indo Canadian Swine Breeders, Ludhiana 01/53/162/1082/AM11/I-39/IC	20.12.2010	130 Doses Swine Semen	6.01	AHD&F may be reminded.
	26	HCL Comnet Ltd., Noida 01/53/8/419/AM11/H-25/IC	20.12.2010	Satellite Communication Equipment	25.4	MHA may be reminded
	27	U Square Life Science P Ltd., Ahd 01/53/8/424/AM11/U- 4/IC	23.12.2010	2 Nos. Horse	1.59	Applicant/ AHD&F may be reminded.
	31	Toshniwal Sensors P Ltd., Ajmer 01/53/162/1125/AM11/T- 33/IC	29.12.2010	10 Nos. Night Vision Binocular Tracker and 02 Nos. NV Binocular	3.2	MHA may be reminded.
	32	Immunetic Lifescience P Ltd., Delhi 01/53/8/397/AM11/I- 30/IC	06.12.2010	12,000 Nos. SPF Eggs	14.5	AHD&F may be reminded
	35	Sangam Enterprise, Kolkata 01/53/8/458/AM11/S-86/IC	14.01.2011	200 MTs Live Fish (Others)	63	AHD&F may be reminded
	36	Advinus Therapeutics Ltd., Blore 01/53/8/461/AM11/A- 55/IC	17.01.2011	434 Nos. Beagle Dog	234.62	AHD&F may be reminded
	37	Microbiological Laboratory Research & Service Indai P Ltd., Coimbatore 01/53/162/1200/AM11/M- 44/IC	18.01.2011	236 Non Critical Diagnostics items	45.72	AHD&F may be reminded
	38	Chamundi Hatcheries, Bangalore 01/53/8/468/AM11/C-47/IC	19.01.2011	2500 Nos. One Day Old Ostrich Chicks	57.5	AHD&D and applicant may be reminded.
	40	Indian Explosives Ltd., Kolkata	31.01.2011	150 MTs PETN Cord and Booster Grade /	521	PESO may be reminded

	01/53/162/1259/AM11/I-48/IC		PETN Detonator Grade / PETN Wetted		
41	Dundlod International, Jaipur 01/53/162/1265/AM11/D-22/IC	01.02.2011	4 Doses Horse Semen	4.5	AHD&F / Applicant may be reminded.
42	Sukhdev Explosives Ltd., Surat 01/53/8/487/AM11/S-94/IC	02.02.2011	3 Ea - Fuzes, Detonating (0830 CUCBDB Interrupter assembly)	8.49	PESO may be reminded
46	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	MOEF(WL) may be reminded
48	Economic Explosives Limited, Nagpur 01/53/162/1301/AM11/E-47/IC	08.02.2011	HMX Suitable for Nonel Shock Tube-----2500 KGS	105.75	Comments of PESO may be examined and reply may be sent to PESO accordingly.
50	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-- 200 Nos	96.75	AHD&F may be reminded
52	Hargobind Milk Tech Pvt Ltd, Punjab 01/53/8/505/AM11/H-27/IC	15.02.2011	Bovine Frozen Semen-1001 Straws	3.12	AHD&F may be reminded
56	Abis Hatchery Pvt Ltd, Rajnandgaon, MP 01/53/162/1335/AM11/A-66/IC	17.02.2011	Frozen Bull Semens-- -21000 Doses	257.54	AHD&F / Applicant may be reminded.
59	Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/512/AM11/J-20/IC	17.02.2011	Polo Ponies- -24 Nos	63.29	applicant may be reminded to expedite their reply
61	Fuzzy Wuzzy, Bangalore 01/53/162/1357/AM11/F-10/IC	18.02.2011	Russian Tortoise -01	0.3	Applicant may be reminded to expedite their reply.
66	Surya Telecom Pvt Ltd, New Delhi 01/53/8/519/AM11/S-102/IC	22.02.2011	Holographic Weapon Sight For Rifle AK-47---- -----330 NOS	193.85	MHA may be reminded
68	Economic Explosives Ltd, Nagpur 01/53/8/514/AM11/E-50/IC	22.02.2011	Shock Tube-Nitro Tube Orange - 1080 Kms	40.8	PESO may be reminded
69	HCL Comnet Ltd, Noida 01/53/8/528/AM11/H-29/IC	24.02.2011	Sattellite communication Equipments-----31 Sets	12.1	MHA may be reminded
70	Jubilant Biosys Ltd, Noida 01/53/8/529/AM11/J-21/IC	24.02.2011	Rats (Male & Female)- -15000 Mice (Male & Female)--15000	548.68	AHD&F may be reminded
71	Technofour Electronics Pvt Ltd, Pune 01/53/8/532/AM11/T-48/IC	28.02.2011	Timer 30/50 mn Type 0841- 330 Nos	25	M/o Defence may be reminded
73	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	PESO may be reminded

74	Standard Fireworks Pvt Ltd, Sivakashi 01/53/162/1387/AM11/S- 104/IC	03.03.2011	Safty Fuse-----500 BAGS (13,500 KGS)	130	PESO may be reminded.
76	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter- Bo-105 Helicopter with Engine--One	40.65	DGCA may be reminded
83	Tata Memorial Centre, Navi Mumbai 01/53/162/10/AM12/T-1/IC	4.4.2011	Live Mice--20	3.95	AHD&F may be reminded
84	Shobha Ano Prints Pvt Ltd, Hyderabad 01/53/162/1493/AM12/S- 118/IC	28.03.2011	PVS-7 1400 FOM GEN III MX 10130 TUBE--07	7.4	MHA may be reminded
85	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/560/AM11/S-112/IC	15.03.2011	Male & Female Beagles(4-6 Months Old)--18	8.23	AHD&F may be reminded
86	Geotrackers Mobile Resource Management Pvt Ltd, New Delhi 01/53/8/543/AM11/G- 39/IC	7.03.2011	GPS/GPRS Trackers for Cellular Network---2000	120	DOT may be reminded
87	National Institute of Immunology, New Delhi 01/53/8/564/AM11/N-36/IC	17.03.2011	Live Mice-----26	0.45	AHD&F may be reminded
88	Advinus Therapeutics Limited, Bangalore 01/53/8/567/AM11/A-69/IC	21.03.2011	Rats---5010Nos Mice- -5016Nos	379	AHD&F may be reminded
89	Sher-e-Kashmir, University of Agricultural Sciences and Technology of Kashmir, Srinagar 01/53/162/1495/AM11/S- 117/IC	28.03.2011	Frozen Semen of Boer Goat---100 Straws	4	AHD&F may be reminded
90	CRPF, IGP, NEW DELHI 01/53/162/34/AM12/C-3/IC	6.4.2011	Multi Shell Launcher Model M32 AI----2 Sets	174	MHA may be reminded.
92	KIM Hollis QC, London 01/53/8/12/AM12/K-1/IC	7.4.2011	Blue and Gold Macaw--- -01	Not Given	AHD&F and MOEF may be reminded
93	Intelli Planner Software Systems India Pvt Ltd, New Delhi 01/53/8/584/AM11/I- 59/IC	31.03.2011	GPS/GDGPS GSM Receiver with Parts--- -1190 Pcs	54	DOT may be reminded
98	Hardev Singh Industrial Photographer, New Delhi 01/53/8/580/AM11/H-33/IC	25.03.2011	Helium Ballon with Photographic Accessories----01	2.99	DGCA & MHA may be reminded
102	LNG Security Services Pvt Ltd, New Delhi 01/53/8/547/AM11/L-14/IC	8.03.2011	RE12 G Min Recoiless Distrupter and accessories	31.72	MHA may be reminded
105	HCL Comnet Ltd, Noida 01/53/8/573/AM11/H-31/IC	24.03.2011	Satellite Communication Equipment--07 Sets	18.73	MHA may be reminded

106	Pan India Consultants Pvt Ltd, Gurgaon 01/53/8/582/AM11/P-44/IC	29.03.2011	Promark 100 GPS---- -25 Nos Battery for PM100---25 Nos	26.4	MHA & DOT may be reminded
108	Bannari Amman Institute of Technology, Coimbatore 01/53/8/558/AM11/B-35/IC	14.03.2011	01 Aircraft 1968 Cessna, 01 Continental Six Cylinder Piston Engine and 01 Lycoming four cylinder piston engine	15.18	DGCA may be reminded
109	Lupin Ltd, Mumbai 01/53/8/581/AM11/L-15/IC	29.03.2011	Rats (Male&Female)-- -1950 Nos	180	MOEF may be reminded
111	Ranbaxy Laboratory Ltd, Mohali 01/53/8/575/AM11/R- 41/IC	24.03.2011	SD M/F (4-6 wks)---100 Nos SW M/F (4-6 wks) -----100 Nos	10	AHD&F may be reminded
112	Valeth High-tech Composites Pvt Ltd, Chennai 01/53/8/572/AM11/V-42/IC	24.03.2011	Aircraft Kit--2 Set	46.37	DGCA may be reminded
114	VHCL Industries Ltd, Mumbai 01/53/8/559/AM11/V-41/IC	15.03.2011	Virgin Plastic Scrapes including LLDPE / LDPE/ HDPE/ ACYRLIC/ PP- -23,388 MT	4841	C&PC and MOEF may be reminded
116	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/556/AM11/D-25/IC	14.03.2011	Hull, Plates components, power train assembly components-8 Nos	131.87	M/o Defence Production may be reminded
117	Tata Motors Limited, Mumbai 01/53/8/583/AM11/T-51/IC	31.03.2011	As per ANF 2B	34.83	DG (Mechanized Force), New Delhi may be reminded
121	Mahima Enterprises, Delhi 01/53/162/1516/AM11/M- 50/IC	30.03.2011	Beaver Castoreum Glands (Castor Pods)--- -500 Kgs	2.42	AHD&F may be reminded
123	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/579/AM11/S-116/IC	25.03.2011	Beagles (M/F) 12 months old---60 Nos	49.71	AHD&F may be reminded
130	Sheela Foam P Ltd., Delhi 01/53/8/435/AM11/S-81/IC	30.12.2010	1. 16.5 MT Polyurethane Trimming Foam (Scrap) 2. 16.5 MT Car Seat Polyurethane Trimming Foam (Scrap)	9.82	MOEF/C&PC may be reminded
131	Ranbaxy Laboratory Ltd, Mohali 01/53/8/574/AM11/R-42/IC	25.3.2011	100 Nos. Wistar Hannover Galas (Male / Female)	2.79	Applicant may be reminded.
132	Nucleus Microsystems P Ltd., Delhi 01/53/8/423/AM10/N-20/IC	05..10.2009	200 GPS/GPRS Vehicle Training System	6.11	MHA may be reminded
133	Sphaera Pharma P Ltd., Jaipur 01/53/8/541/AM11/S- 106/IC	4.3.2011	861 Nos. Laboratory Animals	43	AHD&F may be reminded

3.3 Following 5 applications were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of	Item of import and quantity	CIF Value in	Referred Ministry/ Department/ Remarks
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			appl. DD-MM-YYYY	applied.	Rs.Lakh	Remarks
1	13	Siddhaarth Model Sports P Ltd., Ulhasnagar 01/53/8/223/AM11/S-40/IC	16.08.2010	120 Pcs Radio Remote Control Sets & Allied Components with frequency Band 2.4 Ghz	15.93	Rejected as per the written comments of D/o I.T.
2	33	Kongu Pipe Co., Tamilnadu 01/53/162/1163/AM11/K-24/IC	11.01.2011	PVC Agglomerates Grey & White	21.62	Rejected as per the written comments of C&PC .
3	34	Vansh Polyvinyl India P Ltd., Daman 01/53/162/1180/AM11/V-36/IC	13.01.2011	1200 MTs Plastic Scrap	167.4	Rejected as per the written comments of C&PC .
4	81	Premier Computer Solutions, Hyderabad 01/53/162/1426/AM11/P-40/IC	10.03.2011	Used 17" Dell Square Model LCD Monitor---530	2.76	Rejected as per the written comments of D/o I.T.
5	122	Gadre Marine Export Pvt Ltd, Ratnagiri 01/53/8/557/AM11/G-41/IC	14.03.2011	Frozen Boneless Beef Meat----20 Kgs	0.1	Rejected as the import of Beef in any form is prohibited as per General notes no. 3 regarding import policy of ITC(HS) Classification Book.

3.4 Following 11 applications to be examined on file.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Referred Ministry/ Department/ Remarks
1	19	Southern Cogen Systems P Ltd., Chennai 01/53/162/901/AM11/S-60/IC	02.11.2010	250 Kgs each of (1) Plastic Waste, (2) Wood Waste, (3) Waste Textile Material and (4) waste household and industrial carpets (all shredded and palletized)	0.79	C&PC has not supported the proposal for import of (1) & (4). Rep. of C&PC present in the meeting informed that item is post consumer waste. It was decided that a clarification may be sought from the firm in this regard and on receipt of their reply, case may be examined on file.
2	28	Tata Motors Ltd., Mumbai 01/53/8/425/AM11/T-30/IC	23.12.2010	6 Nos. Parts of Light Bullet Proof Vehicles	12.12.	Case may be examined on file.
3	57	I SECURE, PUNE 01/53/8/510/AM11/I-54/IC	17.02.2011	Stun Gun----- -3300, Pepper Spray-----3200 Taser----- -50	50.1	May be examined on file w.r.t. MHA comments.
4	63	Naman Plastics, Mumbai 01/53/162/1329/AM11/N-34/IC	18.02.2011	1) HDPE/LDPE /LLDPE/ Solid Plastic Waste Scrap--10,000 MT 2) Polystyrene Solid Plastic Waste--1000 MT 3) Polypropylene solid plastic waste scrap 1000	2550	May be examined on file w.r.t C&PC comments.

				plastic waste scrap-1000 MT		
5	64	DIG, POLICE, BHOPAL 01/53/8/506/AM11/D-23/IC	18.02.2011	Neutrex Water Jet Bomb Distrupter--8 Nos	96	Case may be examined on file.
6	82	Capapie Sports Equipments, Mumbai 01/53/162/7/AM12/C-2/IC	4.4.2011	Shooting sports equipment--As per ANF 2B	8.45	Case may be examined on file with earlier permission granted to the firm.
7	100	Capapie Sports Equipments, Mumbai 01/53/162/1439/AM11/C-58/IC	11.03.2011	0.177 cal imported air Pellets---300 Tins	1.68	Case may be examined on file with earlier permission granted to the firm.
8	101	Capapie Sports Equipments, Mumbai 01/53/162/1438/AM11/C-57/IC	11.03.2011	Shooting pistol equipment (06 Nos.) and Air pellets 1018 Nos. and accessories	25	Case may be examined on file with earlier permission granted to the firm.
9	103	K.B. Tyagi, Mumbai 01/53/162/1461/AM11/K-32/IC	17.03.2011	Blank fired --43 Nos	5.36	Comments awaited from MHA & MHA (Arms Division)
10	110	Capapie Sports Equipments, Mumbai 01/53/162/1437/AM11/C-56/IC	11.03.2011	6 Air Rifles and 6 Air Pistols	8.58	Case may be examined on file with earlier permission granted to the firm.
11	134	Maithan Alloys Ltd., Kolkata 01/53/162/1403/AM10/M-066/IC	18.1.2010	60,000 MTs Ferro Manganese	30	May be examined on file as M/o Steel has not furnished their comments.

3.5 Following 06 applications were granted ex-post-facto approval.

Sl. No	Case No.	Name of the Firm/File No.	Date of rcpt of appl DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision.
1	5	Elcome Marine Services P Ltd., Mumbai 01/53/8/30/AM11/E-2/IC	16.4.2010	10 Nos. 2 KW HD Digital Radar	11.92	Committee accorded ex-post facto approval.
2	8	Elcome Marine Services P Ltd., Mumbai 01/53/8/157/AM11/E-13/IC	07.06.2010	2 nos. Radar	22.26	Approved subject to receipt of written comments from MHA, as recommended by rep. of MHA.
3	10	Naveen Jindal, New Delhi 01/53/8/181/AM11/N-15/IC	21.7.2010	One Pistol	0.37	Committee accorded ex-post facto approval.
Sl. No	Case No.	Name of the Firm/File No.	Date of rcpt of appl DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision.
4	51	India Metrological Department, New Delhi 01/53/8/501/AM11/I-51/IC	14.02.2011	4000 GPS Radiosonde	215.1	Committee accorded ex-post facto approval.
5	60	Tata Steel Zoological Society, 01/53/162/1355/AM11/T-39/IC	18.02.2011	Mandrill Monkeys (M/F) -05 Nos	donation	Committee accorded ex-post facto approval.
6	75	Essel Shyam Technologies Ltd, Noida 01/53/8/542/AM11/E-55/IC	04.03.2011	Satellite Instruments-531 Nos	598.53	Committee accorded ex-post facto approval.

4. Following decisions were also taken:

- 4.1 If administrative Ministry/ Department seek information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.
- 4.2 All cases where concerned Departments have given NOC may be got approved on file and put up ex-post-facto to EFC.
